

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

CP (IB) No. 29/9/HDB/2024
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. Jiva International PTE Ltd.

...Operational Creditor

AND

M/s. Vintage Coffee Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Smt Sandhya Rani, for Operational Creditor present through Video Conference.

Learned Counsel Mr Maharshi Viswaraj, for Corporate Debtor present physically.

Learned counsel for the operational creditor present and states that rejoinder has been filed.

Pleadings completed. For hearing, matter adjourned to 05.08.2024, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)